

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH REPORTS
(ENGLISH VERSION)



सत्यमेव जयते

FIFTH LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifth Lok Sabha)

TWENTY-SEVENTH REPORT

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee to present the Report on their behalf, present this Twenty-seventh Report.

2. The Committee met on the 7th May, 1973, for—

I. Classification and allocation of time for discussion of Bills (vide Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

II. Allocation of time to the Resolution at Item No. 2 set down in the List of Business for Friday, the 11th May, 1973.

Classification and allocation of time to Bills

3. The Members-in-charge of the Bills were invited to attend the sitting. Sarvashri Samar Mukherjee, Rana Bahadur Singh, Samar Guha and K. Narayana Rao attended.

4. After considering all aspects of the Bills, the Committee recommend that one Bill be placed in category 'A' and 6 Bills be placed in category 'B' and recommend allocation of time for each of the Bills as shown in the Appendix.

Allotment of time to Resolution

5. Dr. G. S. Melkote who had tabled the Resolution was invited to attend the sitting. He did not attend. The Committee recommend that 2 hours be allotted to his resolution regarding Peasant Doctors.

Recommendations

6. The Committee recommend that—

(i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and

(ii) the allocation of time to resolution, as shown in paragraph 5 above, be agreed to by the House.

AMARNATH VIDYALANKAR

Acting Chairman,

*Committee on Private Members'
Bills and Resolutions.*

NEW DELHI;

May 7, 1973

Vaisakha 17, 1895 (Saka)

APPENDIX

Sl. No.	Name of the Bill and the Member-in-Charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 1973 (Amendment of articles 242, 250 etc.) by Shri Samar Mukherjee.	23 of 1973	B	2 hours
2.	The Wild Life (Protection) Amendment Bill, 1973 (Insertion of new section 43A) by Shri Rana Bahadur Singh.	20 of 1973	B	1½ hours
3.	The Netaji National Academy Bill, 1973 by Shri Samar Guha.	30 of 1973	A	2 hours
4.	The Planning and Development through Panchayat Raj Bill, 1973 by Shri Rana Bahadur Singh.	28 of 1973	B	2 hours
5.	The Constitution (Amendment) Bill, 1973 (Amendment of article 217) by Shri K. Narayana Rao.	27 of 1973	B	2 hours
6.	The National Defence Academy, Khadakvasala and the Indian Military Academy, Dehra Dun (Re-naming) Bill, 1973 by Shri Samar Guha.	33 of 1973	B	1½ hours
7.	The Linguistic Minorities (Medium of Instruction in Mother Tongue) Bill, 1973 by Shri Samar Guha.	36 of 1973	B	2 hours